

THE MINISTER OF STATE IN THE
MINISTRY OF TRANSPORT AND
AVIATION (SHRI C. M. POONACHA) :

(a) The Government of India already have an adequate number of qualified Surveyors (Ship Surveyors, Engineer & Ship Surveyors and Nautical Surveyors) in the Mercantile Marine Departments under the control of the Ministry of Transport and Aviation.

(b) The present strength of Surveyors in the Mercantile Marine Departments and the Directorate General of Shipping is as under:—

Engineer and Ship Surveyors	24
Nautical Surveyors	14
Ship Surveyors	4

(c) The work of ship survey is carried on through the Mercantile Marine Departments at the Ports of Bombay, Calcutta and Madras and at the sub-offices of the Mercantile Marine Departments at Visakhapatnam, Cochin, Jamnagar and Marmugao, under the administrative control of the respective Principal Officers.

SHRI M. P. BHARGAVA: May I know, Sir, whether the new ships are mostly surveyed by our ship surveyors or by the ship surveyors on the Lloyd's Register?

SHRI C. M. POONACHA: All Indian vessels are surveyed by our surveyors and Lloyd's surveyors are employed on occasions when insurance and matters like that are connected with them. Normally, it is our own surveyors who do the survey work of our ships.

SHRI M. P. BHARGAVA: May I know, Sir, since when our surveyors have been surveying and Lloyd's people have stopped surveying Indian ships?

SHRI C. M. POONACHA: It is not as if they have stopped and we have taken over. The International Survey Association, of which Lloyd's are one of the associate-members, have their representatives and surveyors in our ports for certain specific purposes. That is one aspect. For our own purposes of periodical surveying and inspection our own surveyors are employed.

SHRI M. P. BHARGAVA: May I know, Sir, whether any representations have been received to the effect that surveys by the surveyors of the Ministry of Transport take a much longer time than the surveys conducted by the Lloyd's people and, if so, what steps are being taken to remove the grievance about delay in surveying by the surveyors of the Transport Ministry?

SHRI C. M. POONACHA: It depends upon the type of survey that is required. If the survey is in respect of the hull, then a certain type of inspection is required. If it is in respect of other matters like engine installations, safety appliances, etc. then the nature of survey is of a different type. If it is in respect of a navigational items, nautical surveyors are required. It depends upon the particular survey that has got to be conducted on a ship at any particular time. Apart from these, the usual periodical surveys are also being conducted by our surveyors.

*640. [The questioner (Shri S. S. Mariswamy) was absent. For answer, vide cols. 3841-42 infra.]

SURVEY OF UNDER-DEVELOPED FOREST AREA

*641. SHRI V. M. CHORDIA: Will the Minister of FOOD, AGRICULTURE, COMMUNITY DEVELOPMENT AND COOPERATION be pleased to refer to the reply given to Starred Question No. 20 in the Rajya Sabha on the 16th August, 1965 and state:

(a) whether Government propose to survey an under-developed forest area of 11,500 sq. miles in the near future in nine States;

(b) if so, how many miles of under-developed forest area in Madhya Pradesh is proposed to be surveyed;

(c) when the survey work is likely to start and finish; and

(d) whether the Government of Madhya Pradesh has been informed about the areas to be surveyed and the assistance needed from the State Government in the survey work?

THE DEPUTY MINISTER IN THE MINISTRY OF FOOD, AGRICULTURE, COMMUNITY DEVELOPMENT AND COOPERATION (SHRI ANNASAHIB SHINDE): (a) Yes, Sir.

(b) Madhya Pradesh has been included in the Central Zone. An area of about 7,200 sq. miles is to be covered by the proposed pre-investment survey of forest resources in that Zone. The actual area to be covered in each State is not delimited.

(c) The project has come into being with effect from 1st February, 1965 and is expected to be completed by the end of 1968.

(d) The area for survey under the Project has been selected in consultation with the Madhya Pradesh Government. That Government's assistance is required by way of (i) lending officers on deputation to the Project; (ii) providing basic information for survey work and (iii) cooperation in carrying out the field work. The Madhya Pradesh Government is fully cooperating with the project authorities.

श्री विमलकुमार मन्नालालजी चौरङ्गिया :

क्या श्रीमान् यह बतलायेगे कि मध्य प्रदेश में इस तरह का सर्वे कब से शुरू होगा और कब तक पूरा हो जायेगा ?

SHRI ANNASAHIB SHINDE: The project has come into effect from the 1st of February, 1965 and it is expected to be completed by the 30th September, 1968.

श्री विमलकुमार मन्नालालजी चौरङ्गिया :

क्या श्रीमान् बतलायेगे कि मध्य प्रदेश के कौन-कौन से क्षेत्र इसमें लिये गये हैं ? दूसरी बात में यह पूछना चाहता हूँ कि जिन नदियों पर बांध बांधा जाने वाला है, जैसे चम्बल का बांध है, क्या उसके आसपास के क्षेत्र में एफो-रेस्टेशन की कोई योजना बनाई है जिससे सिल्टिंग अप न हो ?

SHRI ANNASAHIB SHINDE: This question, first of all, I may submit, has nothing to do with afforestation. This question relates to a survey of forest areas; forests

which have not, so far, been properly surveyed and the survey is being carried out with the intention to find out what are the industrial possibilities and what types of forest raw materials would be available for developing wood-based industries. As far as the area is concerned, it is not only confined to Madhya Pradesh, but parts of Orissa, Andhra Pradesh and Maharashtra also come under this zone, although the major portion is from Madhya Pradesh.

श्री विमलकुमार मन्नालालजी चौरङ्गिया :

क्या श्रीमान् यह बतलाने की कृपा करेंगे कि यह सारी योजना केन्द्रीय सरकार की है अथवा प्रांतीय सरकार की है ? अगर दोनों की है, तो हर एक कितना खर्च इस पर वहन करेगा ?

SHRI ANNASAHIB SHINDE: The total expenditure that is expected to be incurred on the scheme is to the tune of Rs. 1,31,00,000. It is assisted by the United Nations through its agency FAO. Actually, the Government of India is expected to finance the project only to the tune of practically two third of that amount.

SHRI SYED AHMAD: I think the hon. Minister has not answered a part of the question. What is the area which the Government of Madhya Pradesh has asked you to get surveyed? Have they asked for any assistance and is there any particular area which they have asked should be surveyed?

SHRI ANNASAHIB SHINDE: That information is not at present available with me, but actually the various studies and planning of the area had been carried out in consultation with the Madhya Pradesh Government. In fact, the headquarters themselves are in Madhya Pradesh. Moreover, the officers of the Madhya Pradesh Government are associated with the execution of the scheme.

SHRI D. THENGARI: Have the areas for the survey been located or determined in consultation with the Madhya Pradesh Government?

SHRI ANNASAHIB SHINDE: Yes, Sir; I have already stated it.